

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/17/2017  
NAME OF THE PETITIONER(S) : S.P. VELUMANI  
NAME OF THE RESPONDENT(S) : MAGNUM SPINNING MILLS INDIA PVT LTD  
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	M.K. PREETHA. S. Manjula Devi for KSR & Co	for petitioners	M/K Preetha
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**ORDER**

Counsels for both the parties are present. Counsel for the Petitioner prayed for time for filing the rejoinder. At request, time is enlarged with the condition that in case the rejoinder is not filed by the next date of hearing, the right of filing rejoinder shall stand forfeited. Put up on **30.10.2017 at 10.30 A.M.**

—sd—  
MEMBER (TECHNICAL)

ghk

—sd—  
MEMBER (JUDICIAL)